

### Setting up of New Industries in Assam

7595. SHRI BHUBANESHWAR BHUYAN: Will the Minister of food and CIVIL SUPPLIES be pleased to state:

(a) whether there is any plan to set up new industries in Assam with a view to bring this border State at par with other industrially developed States of India ;

(b) if so, the proposed factories and industries and the names of the places, and whether they are under public sector or under private sector or under both, along-with the availability of raw materials like sugarcane and their allied products; and

(c) the expected dates by which each of the proposed factories and industries would be set up and start production of sugar ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD) : (a) to (c) The Government have issued a Press Note dated the 4th July, 1980 for licensing of new sugar factories during the Sixth Five Year Plan. No application for establishing a new sugar mill in Assam is pending consideration of the Government. A licence was, however, granted on 21.5.74 for establishment of a new sugar factory of 1250 TCD in Cooperative Sector at Kampur in Distt. Nowgong of Assam. The licence is valid upto 31st December, 1983 by which time this factory is likely to start production of Sugar.

### Refusal to Extend Lease Periods of Private Godowns by F.C.I.

7596. SHRI D.S.A. SIVAPRAKASAM : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is a fact that Food Corporation of India has refused to extend the lease period of nearly 150 godowns constructed in Rajasthan under ARDC scheme for storing grains on behalf of FCI ;

(b) if so, the reason thereof; and

(c) whether the owners were given any assurance that the lease period would be extended ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b) The need for retaining godowns hired under the ARDC scheme is reviewed by the Food Corporation of India from time to time and godowns not required are de-hired after expiry of the contract period. In Rajasthan, the Corporation has so far de-hired five godowns after the expiry of the contract period.

(c) No, Sir.

### Bagmati Master Plan

7597. SHRI BHOGEN DRA JHA : Will the Minister of IRRIGATION be pleased to refer to the reply given to USQ No. 4683 on 28 March, 1983 regarding dam at Nunther and state :

(a) the specific features of the Bagmati Master Plan and the comprehensive plan for the Adhawara group of rivers accepted by State Government including the schedule of their completion;

(b) whether strengthening of the embankments of Bagmati down stream of Hayaghat is part of the Master Plan; and

(c) whether down stream of Hayaghat is very much down stream of the place where khiroi and Bagmati join other stream of Bagmati ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) The Bagmati Project at an estimated cost of Rs. 185.70 crores comprises the irrigation component envisaging construction of a barrage with its appurtenant works, canal system of both banks, installation of tube-wells and a trunk channel for drainage of the command area. The flood control component of the project envisage construction of embankments on both banks of Bagmati, Duab of Bagmati and Lal Bakaiya both banks of Belwadhar, anti floods